

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3630  
ANSWERED ON:25.08.2006  
DISPLACEMENT OF SHOPKEEPERS  
Deora Shri Milind Murl

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the shopkeepers at Santa Cruz have been displaced because of the crucial Mumbai Urban Transport Project;
- (b) if so, whether the displaced shopkeepers have been/are being provided alternate site for their rehabilitation;
- (c) whether the World Bank has suspended the fresh disbursal of \$229 million for the MUTP in March 2006;
- (d) if so, the reasons for suspending the disbursal;
- (e) whether the World Bank is set to resume lending for the crucial Mumbai Urban Transport Project; and
- (f) if so, the time by which the Project is likely to be ready?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

(a)&(b): Mumbai Metropolitan Region Development Authority (MMRDA) has reported that as per the Base Line Socio-Economic Survey 540 commercial encroachments are affected by the Santacruz-Chembur Link road Project, out of which 185 have been rehabilitated. The shopkeepers have been/are being provided shops as per Rehabilitation and Resettlement Policy and the approved Resettlement Implementation Plan.

(c): Yes, Sir.

(d): The World Bank had reservations regarding the implementation of Resettlement and Rehabilitation activities.

(e): Yes, Sir. The World Bank has lifted the suspension w.e.f. 30th June, 2006.

(f): The project is expected to be completed by June, 2008.